

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application Nos.68 of 2016

Applicant/s

P.S. Sri Ramulu
Kothur

Respondents

1. The State of Tamilnadu, rep. by its Secretary Environment & Forest, Fort St. George Chennai
2. The Chairman, Tamil Nadu Pollution Control Board, Chennai
3. The District Environmental Engineer Tamilnadu Pollution Control Board Vaniyambadi
4. The District Collector, Vellore
5. The Revenue Divisional Officer, Vellore
6. The Tahsildar, Gudiyatham
7. Chief Engineer, State Ground and Surface Water Resources Data Centre, Taramani Chennai
8. The Member Secretary Central Ground Water Authority, New Delhi
9. The Regional Director, CGWB, SECR, Chennai
10. M/s. Quality Glue Factory Rep. by its Proprietor, S. Venkataraman Kothur

Counsel appearing for applicant

Mr. R. Prabakar, S. Vasavi Sridevi

Counsel appearing for respondents

M/s.E.Manoharan for
R1,R4,R5, R6, R7
M/s.K.G.Sendhil Kumar for R10

Note of the Registry	Orders of the Tribunal
Item No.2	Date: 13 th December, 2017

It is seen that only respondent Nos.2, 3 and 10 have filed reply. The other respondents shall file reply, if they have to file reply, within two weeks with advance copy to the applicant who is at liberty to file rejoinder, if any, within a week thereafter.

List the matter on 19.01.2018.

....., JM
(Justice M.S.Nambiar)

